

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 38

CA No. 30/2023, 68/2023
And
CP No. 15/Chd/Pb/2021

IN THE MATTER OF:

Ashok Aggarwal

...Petitioner

Vs.

Jagdish Land & Projects Pvt. Ltd

...Respondent

Under Section: 241-242 & 244 CA 2013, R 11 NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to
31.05.2024.

-sd-
Court Officer

March 22, 2024
SM